

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

714/2016

**In the matter of:**

PPPL Construction Pvt. Ltd. & Anr.

... Applicant

**SECTION:** Under Section 391 to 394

**Order delivered on 23.11.2017**

**Coram**

R.VARADHARAJAN,  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN,  
HON'BLE MEMBER(TECHNICAL)

For the applicant:  
For the respondent:

Mr. Kamaljeet Singh, Adv.  
Mr. Vikram Shah, Adv.

**ORDER**

At the request of the Id. Counsel for the petitioner the matter is placed before the Hon'ble Principal Bench on 14.12.2017.

Sd/-  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

Sd/-  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*